GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1111 ANSWERED ON:27.07.2015 Air Connectivity

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to provide air connectivity to various small cities/remote areas/religious and historical places in the country;
- (b) if so, the details thereof, State/UTwise including Madhya Pradesh and Uttar Pradesh along with the time-frame fixed in this regard;
- (c) whether the Government proposes to start flights/direct flights from Bhavnagar airport to Delhi and from Ozar airport;
- (d) if so, the details thereof along with the time by which the said flights are likely to be started and if not the reasons therefor; and
- (e) the details of the proposals received by the Government from various States/UTs to start air services from their States to other parts of the country during the last three years and the current year, State/ UT-wise along with the action taken thereon?

Answer

Minister of State in the Ministry of CIVIL AVIATION

(Dr Mahesh Sharma)

(a) & (b): Presently, scheduled domestic airlines are operating from 78 airports within the country including M.P and U.P as per summer

schedule, 2015. It includes some of the small cities/remote areas/religious and historical places in the country (Annexure 1)

(c) to (e): In the approved Summer Scheduled 2015, Jet Airways is operating 7 flights per week from/to Bhavnagar. Government has laid

down route dispersal guidelines with a view to achieve better regulation of air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic specific demand and commercial viability.

As such, the airlines are free to operate anywhere in the country subject to compliance of Route DispersalGuidelines(RDG).
